

Declaration of Assets and Liabilities

Year 2021

I, **Arun Kumar** son/daughter/wife of **Shri Ram Sagar Mahto** aged **54** Years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Assistant (Bihar Legislative Assembly)** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (Shashi Prabha)	Dependant-1 (Pratyush Anand)	Dependant-2	Dependant-3
(i)	Cash	4,500/-	3,500/-	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	i. Rs. 1.5 Lac SBI SB A/c ii. Rs. 1.00 Lac UCO Bank SB A/c iii. Rs. 2.00 Lac UCO Bank FD A/c iv. Rs. 3 Lac SBI FD A/c	i. Rs. 1.00 Lac SBI SB A/c ii. Rs. 21.00 Lac (approx) SBI FD A/c	1. Rs. 5.00 Lac (Approx) SBI SB A/c 2. Rs. 1,30,000/- (approx) Axis Bank SB A/c	—	—
(iii)	Bonds, Debentures and shares in Companies	1. Rs. 10,000/- LIC Bond 2. Rs. 84,000/- yearly & Rs. 2500/- PM investment in mutual funds	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. Rs. 12,000/- annum LIC Premium 2. Rs. 12,000/- annum LIC Premium 3. Rs. 6,000/- annum PLI 4. Rs. 12,000/- annum SBI insurance 5. Rs. 36,000/- annum Post Office RD	Rs. 25,000/- Postal Saving	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Moror cycle- Hero Honda Splendor Reg. No.-0665	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold-50 gm. Rs. 2,35,000/- (approx) Silver 50 gm. Rs. 3500/- (approx)	Gold 250 gm. Rs. 11,75,000/- Silver 500 gm. Rs. 35,000/-	Gold 20 gm. Rs. 94,000/- (approx)	—	—
(vii)	Other assets, such as values of claims / interests	Home applainces Rs. 75,000/-	—	—	—	—

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (Shashi Prabha)	Dependant-1 (Pratyush Anand)	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Other (such as interest in property)	Undefined share in ancestral property at Village-Pateliya, Samastipur	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-

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	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 42,072/- AY 2020-21 PAN-AQPPK3613C	Rs. 14,190/- (refundable) AY 2020-21 PAN-AVWPK3744Q
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Arjun Kumar

Name of Employee: ARUN KUMAR

Designation: ASSISTANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 12.02.2021

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.